

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15-07-2021 AT 2.30 P.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/35/2021
IN
PETITION NUMBER : IBA/838/2019
NAME OF THE PETITIONER : Asst Provident Fund Commissioner (Recovery)
NAME OF THE RESPONDENTS : Sriram P (Liquidator) M/s STT Ltd
UNDER SECTION : Sec 42 of IBC, 2016

ORDER

Learned Counsel Mr. M.S. Viswanathan for the Applicant is present.

Learned Counsel Ms. Pavithra Dayalan for the Liquidator/Respondent is
present.

List the matter on **26.08.2021** for Counter and hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

sr

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)